## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 30/	-	For	Rule-6	Innvolution Healthcare Pvt. Ltd., Vs
BB/17		hearing	of IB	Vikram Hospital Pvt. Ltd.

 SL NO	NAME (IN CAPITAL)	SIGNATURE REPRESENTATION TO WHOM		
ı	Uday Shankar Assts 9482848179.	Operational Creditor	Addyande	
(2)	9036249366	Perpondoit)	Pour it	

Counsel for petitioner is present. Counsel for respondent is also present. He requested the Tribunal some time as the counsel is intending to withdraw the vakalat for the respondent.

List it on 29.01.2018.

MEMBER (T)

MEMBER (J)